

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 217 OF 2015 &  
IA NO. 357 OF 2015**

**Dated: 27<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Singhbhum Chamber of Commerce & Industries.  
Versus**

**....Appellant (s)**

**Jharkhand State Electricity Regulatory Commission & Anr.**

**.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Mohit Kr. Shah  
Mr. A. Pathak

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1

Mr. Ajit Kumar, Sr. Adv.  
Mr. Himanshu Shekhar for R.2  
Mr. Navin Kumar  
Mr. Aabhas Parimal  
Mr. Aparajita Bhardwaj

**ORDER**

We have heard learned counsel for the parties.

***Judgment is Reserved.***

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/mk